



**यूनियन बैंक ऑफ इंडिया**



**Union Bank of India**

**Asset Recovery Management Branch**, 21, Veena Chambers, Mezzanine Floor,  
 Dalal Street, Fort, Mumbai - 400 001 Tel: 04966747894

Web address: [www.unionbankofindia.co.in](http://www.unionbankofindia.co.in), E-mail: [ubm0553532@unionbankofindia.bank](mailto:ubm0553532@unionbankofindia.bank)

Ref. No. -AOKCK: DN: 06:2023-24      Date: - 04.03.2024

**DEMAND NOTICE**

To,

- M/s. Sigma Techinfra Solutions (India) Private Limited.**  
 (Borrower & Mortgagor Firm), Regd. Office: Office No. 401 & 402, Block III, Lyods Chamber, 409, Mangalwar Peth, Pune, Maharashtra, Pin - 411011.
- M/s. Sigma Techinfra Solutions (India) Private Limited.**  
 (Borrower & Mortgagor Firm), Branch Office: E-207, Eastern Business District, LBS Marg, Bhandup (West), Mumbai, Maharashtra, Pin- 400078
- Mr. Sanjay Sheshrao Gaikwad, (Directors, Guarantors & Mortgagor),**  
 A-225, Solance Park CHSL, B. T. Kawade Road, Near Over Bridge, Ghorpadi, Pune City, Pune, Maharashtra, Pin - 411001.
- Mrs. Sujata Sanjay Gaikwad, (Directors, Guarantors & Mortgagor),**  
 A-225, Solance Park CHSL, B. T. Kawade Road, Near Over Bridge, Ghorpadi, Pune City, Pune, Maharashtra, Pin - 411001.
- M/s. Sigma Techinfra Solutions (India) Private Limited.**  
 (Borrower & Mortgagor Firm A. K. A.), Office No. 411, 4th Floor, The Landmark Building, 26/A, Sector 7, Kharghar, Navi Mumbai, Maharashtra, Pin - 410210.
- Mr. Sanjay Sheshrao Gaikwad, (Director/ Guarantor & Mortgagor A. K. A.)**  
 Office No. 509, 5th Floor, The Landmark Building, 26/A, Sector 7, Kharghar, Navi Mumbai, Maharashtra, Pin - 410210.

Sir/Madam,

Re: Notice under Sec 13(2) read with Sec 13 (3) of Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002.

You the Borrower/ Mortgagors **M/s. Sigma Techinfra Solutions (India) Private Limited, Mr. Sanjay Sheshrao Gaikwad & Mrs. Sujata Sanjay Gaikwad** have availed the following credit facilities from our Union Bank of India, A R Str Branch (at present transferred to ARM Branch, Fort Mumbai) and failed to pay the dues/installment/ interest/ operate the accounts satisfactorily and hence, in terms of the RBI guidelines as to the Income Recognition and Prudential Accounting Norms, your accounts/has have been classified as Non-Performing Asset as on **03.04.2023**. As on 29.02.2024 a sum of Rs. 12,73,14,027.30 (Rupees Twelve Crores, Seventy Three Lakhs Fourteen Thousand Thousands Twenty Seven & Paise Thirteen Only) is outstanding in your account.

The particulars of amount due to the Bank from you in respect of the aforesaid account are as under:

| Type of Facility                   | Outstanding R/L as on 04.03.2024 | Unrecovered interest as on NPA date 03.04.2023 | Dummy interest from 01.04.2023 to 29.02.2024 | Cost/ Charges incurred by Bank. | Total dues as on 29.02.2024 |
|------------------------------------|----------------------------------|------------------------------------------------|----------------------------------------------|---------------------------------|-----------------------------|
|                                    | Rs.                              | Rs.                                            | Rs.                                          | Rs.                             | Rs.                         |
| Cash Credit                        | 11,16,12,347.30                  | 1,88,92,00                                     | 1,53,23,840.00                               | 1,88,92,00                      | 12,73,14,027.30             |
| <b>Total dues as on 29.02.2024</b> | <b>Rs. 12,73,14,027.30</b>       |                                                |                                              |                                 |                             |

To Secure the repayment of the monies due or the monies that may become due to the bank, you **M/s. Sigma Techinfra Solutions (India) Private Limited, Mr. Sanjay Sheshrao Gaikwad & Mrs. Sujata Sanjay Gaikwad** had executed documents equitable mortgage on **14.01.2020** and created security interest by way of Mortgage of immovable property described herein below:

| Sr. No. | Description of Secured Asset                                                                                                                                                                                                                                                                         |
|---------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.      | Unit No. E-207, 2nd Floor, Eastern Business District, Block No. Neptune Living Point, LBS Marg, Bhandup (West), Mumbai, Maharashtra Pin 400078 in the name of <b>M/s. Sigma Techinfra Solutions (India) Private Limited.</b>                                                                         |
| 2.      | Flat No. 25, 7th Floor, Building No. A-2, Solance Park, Near Anand Talkies, Village Ghorpadi, Taluka Haveli, District Pune Maharashtra in the name of <b>Mr. Sanjay Sheshrao Gaikwad &amp; Mrs. Sujata Sanjay Gaikwad.</b>                                                                           |
| 3.      | Flat No. 102, 1st Floor, Sujata Elegance Apartment, Baner Road, Opp. Amar Business Zone, Pune, Maharashtra Pin - 411045 situated at Survey No. 113, Hissa No. 4 of Village Baner in the name <b>Mr. Sanjay Sheshrao Gaikwad.</b>                                                                     |
| 4.      | Flat No. 402, 4th Floor, Sujata Elegance Apartment, Baner Road, Opp. Amar Business Zone, Pune, Maharashtra Pin 411045 situated at Survey No. 113, Hissa No. 4 of Village Baner in the name of <b>M/s. Sigma Techinfra Solutions (India) Private Limited.</b>                                         |
| 5.      | Amalgamated Office No. 401 & 402, 4th Floor, Block III, Lyods Chamber, 409, Mangalwar Peth, Pune, Maharashtra Pin 411011, situated at Survey No. 299, CTS No. 408 & 409 of Mangalwar Peth Taluka Haveli, District Pune in the name of <b>M/s. Sigma Techinfra Solutions (India) Private Limited.</b> |
| 6.      | Flat No. 1004, 10th Floor Building No. A/9, Kumar kruti, Adarsh Nagar, Village Vadgaon, Kumbhar Kruti CHSL, Tal. Maval, District Pune, Maharashtra Pin 411014, in the name of <b>Mr. Sanjay Sheshrao Gaikwad</b>                                                                                     |

Therefore You are hereby called upon in terms of section 13(2) of the Securitisation and Reconstruction of Financial Assets and enforcement of Security Interest Act, 2002, to pay a sum of Rs. **12,73,14,027.30 (Rupees Twelve Crore, Seventy Three Lakhs Fourteen Thousand Thousands Twenty Seven & Paise Thirteen Only)** together with further interest and charges at the contractual rate as per the terms and conditions of loan documents executed by you and discharge your liabilities in full within 60 days from the date of receipt of this notice, failing which, we shall be constrained to enforce the aforesaid securities by exercising any or all of the rights given under the said Act. As per section 13 (13) of the Act, on receipt of this notice you are restrained /prevented from disposing of or dealing with the above securities without the consent of the bank. Your attention is invited to provisions of sub-section (8) of Section 13 of the SARFAESI in respect of time available, to redeem the secured assets.

**Place:** Mumbai  
**Date:** 04.03.2024

**Yours faithfully**  
**Sd/-**  
**Kishor Chandra Kumar**  
**Authorized Officer, Union Bank Of India**

**Note: All Previous Sarfaesi act including demand notice 13(2) dated 05.04.2023 & Possession Notice 13(4) dated 28.08.2023 & 28.08.2023 stands withdrawn.**

---

**TILAK VENTURES LIMITED**  
 CIN: L65910MH1980PLC023000

Registered Office: E/109, Crystal Plaza, New Link Road, Opp. Infinity Mall, Andheri (West), Mumbai City MH 400053

Email: [tilakin@gmail.com](mailto:tilakin@gmail.com) Website: [www.tilakfinance.com](http://www.tilakfinance.com)

**NOTICE OF THE 01/2023-24 EXTRA-ORDINARY GENERAL MEETING, E-VOTING INSTRUCTIONS AND BOOK CLOSURE**

NOTICE is hereby given that the Extra-Ordinary General Meeting of Tilak Ventures Limited will be held on **Thursday, 11<sup>th</sup> April, 2024 at 01.00 P.M.** through Video Conferencing/Other Audio-Visual Means ("VCOAVM") to transact the business mentioned in the Notice of EGM dated 11<sup>th</sup> April, 2024, in compliance with all the applicable provisions of the Companies Act, 2013 ("Act") and rules framed thereunder read with General Circular No. 14/2020, General Circular No.17/2020 and General Circular No.20/2020 dated April 8, 2020, April 13, 2020 and May 5, 2020, General Circular No. 10/2022 dated 28th December, 2022, respectively, issued by the Ministry of Corporate Affairs ("MCA Circulars") and SEBI (Listing Obligations and Disclosures Requirements) Regulations, 2015 ("the Regulations") read with SEBI Circular No. SEBI/HO/CFD/CMD/IR/P/2023/79 dated May 12, 2020, SEBI/HO/DDHS/DHDS-RACPD/1/P/CR/2023/001 dated January 5, 2023.

In compliance with the aforesaid circulars, the Notice of the EGM will be sent only through electronic mode i.e. by e-mail to those Members, whose names appear in the Register of Members / Beneficial Owners maintained by the Depositories as on Friday, 15TH March, 2024 and whose email addresses are registered with the Company or the Registrar and Share Transfer Agents or their respective Depositories. Members can join and participate in the EGM through VCOAVM facility only. The instructions for joining the EGM and the manner of participation in the Remote e-voting or casting vote through E-voting during EGM is provided in the Notice of the EGM. Members participating through VCOAVM facility shall be counted for the purpose of reckoning the quorum under Section 103 of the Act.

The Notice of the EGM will also be available on the Company's website i.e. [www.tilakfinance.wordpress.com](http://www.tilakfinance.wordpress.com) on the websites of NSDL at [www.evoting.nsdl.com](http://www.evoting.nsdl.com) and the website of the stock exchanges i.e. BSE Limited at [www.bseindia.com](http://www.bseindia.com)

**Instructions for Remote E-voting and E-voting during EGM**

In compliance with the provisions of Section 108 of the Act, read with Rule 20 of the Companies (Management and Administration) Rules, 2014, as amended by the Companies (Management and Administration) Amendment Rules, 2015 and Regulation 44 of the Listing Regulations read with SEBI circular no. SEBI/HO/CFD/CMD/IR/P/2020/242 dated 09th December, 2020 relating to 'e-voting Facility Provided by Listed Entities', the Company is pleased to provide its Members facility of remote e-voting and e-voting during the EGM. As per SEBI circular no. SEBI/HO/CFD/CMD/IR/P/2020/242 dated 09th December, 2020 e-voting process will also be enabled for all individual demat account holders, by way of a single login credentials through their demat accounts/websites of Depository Participant(s). The Company has engaged the services of NSDL for providing e-voting service. Members are hereby informed that the Ordinary and Special Business, as set out in the Notice of EGM will be transacted only through voting by electronic means. The process for remote e-voting and e-voting at the EGM is provided in the Notice of EGM.

The remote e-voting period commences on 08<sup>th</sup> April, 2024, at 09:00 A.M. and ends on 10<sup>th</sup> April, 2024 at 05:00 P.M. During this period, Members may

# FORM A

## PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India  
(Voluntary Liquidation Process) Regulations, 2017)

### FOR THE ATTENTION OF THE STAKEHOLDERS OF THREENTOFFIVE VENTURES PRIVATE LIMITED

|                                                                                                 |                                                                                                                                                                                                                                                                              |
|-------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. Name of corporate person                                                                     | THREENTOFFIVE VENTURES PRIVATE LIMITED                                                                                                                                                                                                                                       |
| 2. Date of incorporation of corporate person                                                    | 20/01/2023                                                                                                                                                                                                                                                                   |
| 3. Authority under which corporate person is incorporated                                       | Registrar of Companies, Pune                                                                                                                                                                                                                                                 |
| 4. Corporate Identity Number of corporate person                                                | U72900PN2023PTC218169                                                                                                                                                                                                                                                        |
| 5. Address of the Registered Office of corporate person                                         | T2, 2301, Blue Ridge Hinjawadi, Pune, Maharashtra - 411057                                                                                                                                                                                                                   |
| 6. Liquidation Commencement Date of corporate person                                            | 18/03/2024                                                                                                                                                                                                                                                                   |
| 7. Name, address, email address, telephone number and the registration number of the liquidator | Decode Resolvency International Private Limited<br>Address: 1101, Dalamal Tower, Free Press Journal Marg, Nariman Point, Mumbai - 400021<br>Email: liquidation.tpv@decoderesolvency.com<br>Telephone: +91 22 43456200<br>Registration No.: IBB/VIPE-0091/IPA-3/2022-23/50006 |
| 8. Last date for submission of claims                                                           | Wednesday, 17 April 2024                                                                                                                                                                                                                                                     |

Notice is hereby given that **Threentoffive Ventures Private Limited** has commenced Voluntary Liquidation on Monday, March 18, 2024.

The stakeholders of Threentoffive Ventures Private Limited are hereby called upon to submit a proof of their claims, on or before **Wednesday, 17 April 2024** to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders should submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

For and on behalf of, **Decode Resolvency International Private Limited**  
**Voluntary Liquidator in the matter of Threentoffive Ventures Private Limited**  
Registered Office: 1101, Dalamal Towers, Nariman Point, Mumbai - 400021  
IBBI Registration No.: IBB/VIPE-0091/IPA-3/2022-23/50006  
AFA Validity: November 28, 2024  
Sd/-  
**Satish Arora**  
Authorised Signatory

IBBI Registration No. IBB/VIPE-0011/PF-P01567/2018-2019/12436  
AFA Validity: October 22, 2024  
Date: March 19, 2024  
Place: Mumbai  
Wholetime Director, Decode Resolvency International Private Limited

---

# FORM G

## INVITATION FOR EXPRESSION OF INTEREST FOR KDJ HOLIDAYSCAPES AND RESORTS LIMITED OPERATING IN HOTELS & LEISURE AT MUMBAI

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

| SL                                                                                                                                      | RELEVANT PARTICULARS                                                                                                                       |
|-----------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------|
| 1. Name of the corporate debtor along with PAN & CIN/ LLP No.                                                                           | KDJ HOLIDAYSCAPES AND RESORTS LIMITED<br>CIN L74900MH1993PLC071710                                                                         |
| 2. Address of the registered office                                                                                                     | 228-B-8, AKSHAY MITTAL, MITTAL INDUSTRIAL ESTATE ANDHERI KURLA ROAD, MAROL ANDHERI (EAST), Mumbai City, MUMBAI, Maharashtra, India, 400059 |
| 3. URL of website                                                                                                                       | Not Applicable                                                                                                                             |
| 4. Details of place where majority of fixed assets are located                                                                          | Not Applicable                                                                                                                             |
| 5. Installed capacity of main products/services                                                                                         | Not Applicable                                                                                                                             |
| 6. Quantity and value of main products/ services sold in last financial year                                                            | Not Applicable                                                                                                                             |
| 7. Number of employees/workmen                                                                                                          | No employees                                                                                                                               |
| 8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL | for details email us at<br>cirdp.kjdiholidays@gmail.com                                                                                    |
| 9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL                                         | Page 18 of<br>https://www.mca.gov.in/Ministry/pdf/TheinsolvencyandBankruptcyofIndia.pdf                                                    |
| 10. Last date for receipt of expression of interest                                                                                     | 04/04/24                                                                                                                                   |
| 11. Date of issue of provisional list of prospective resolution applicants                                                              | 14/04/24                                                                                                                                   |
| 12. Last date for submission of objections to provisional list                                                                          | 19/04/24                                                                                                                                   |
| 13. Date of issue of final list of prospective resolution applicants                                                                    | 29/04/24                                                                                                                                   |
| 14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants    | 04/05/24                                                                                                                                   |
| 15. Last date for submission of resolution plans                                                                                        | 03/06/24                                                                                                                                   |
| 16. Process email id to submit Expression of Interest                                                                                   | cirdp.kjdiholidays@gmail.com                                                                                                               |

Sd/-  
Snehal Arvind Kamdar  
For KDJ Holidayscapas & Resorts Ltd  
IBBI/PA-0011/IP-P00415/2017-18/10738  
AA11/10738/02/300625/106856

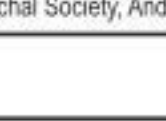
19/03/2024 301-302, Poonam Pearls, Opposite to New India Colony,  
MUMBAI Next to Himachal Society, Andheri West, Mumbai - 400 058.

---



## केनरा बैंक Canara Bank

MEMBER OF THE



सिस्टिकेटेड Syndicate

**Stressed Asset Management Branch, Circle Office Building, 8th Floor, 'B' Wing, C-14, G-Block, Bandra-Kurla Complex, Bandra East, Mumbai - 400 051**  
**Tele:- 022-26728798/8771/8744/8482/8789/8793; Email:- cb15550@canarabank.com**

## SALE NOTICE

**E-Auction Sale Notice for Sale of Immovable Properties under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with provision to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002.**

Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below described immovable properties mortgaged/charged to the Secured Creditor, the possession of which has been taken by the Authorized Officer of Canara Bank, will be sold on "As is where is", "As is what is", basis on **05.04.2024** for recovery of **Rs. 1,15,84,77,148.77 (Rupees One Hundred Fifteen Crore Eighty Four Lakh Seventy Seven Thousand One Hundred Forty Eight and Thirteen Paise Seven Only)** as on **12.02.2024** plus interest and charges from **13.02.2024** till the date of realization) due to Consortium (Canara Bank, Bank of Maharashtra and South Indian Bank) led by Stressed Asset Management Branch Mumbai of Canara Bank from **M/s. Elegant Forge & Equipment Pvt. Ltd.** situated at Flat No. 701, 7th Floor, A Wing, Meenaxi Apartment, Golikhdam Krishna Vatika Marg, Opp. Gen. A.K.Vaidya Marg, House No. 2, 1(P), Vill. Dindoshi, Taluka Borivli Goregaon East, Mumbai - 400063.

| Sr. No | Description of the Property                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | Reserve Price              | Earnest Money Deposit      |
|--------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------|----------------------------|
| 1.     | Flat No. 804, 8th Floor, B Wing, Zeerawali Residency, CTS No. 5229 A, Survey No. 256-B, Vill. Deerasar Lane, Opp. Jain Deerasar Pant Nagar, Ghatkopar East, Mumbai-400077, admeasuring 1372 sq. ft. in the Name of Jayshree M. Limbani and Manilal H. Limbani. <b>And</b> Flat No. 904, 9th Floor, B Wing, Zeerawali Residency, CTS No. 5229 A, Survey No. 256-B, Vill. Deerasar Lane, Opp. Jain Deerasar Pant Nagar, Ghatkopar East, Mumbai - 400077, admeasuring 1372 sq. ft. in the Name of Jayshree M. Limbani and Manilal H. Limbani. (Symbolic Possession, Flats will be sold as a single unit) | <b>Rs. 9,82,00,000.00</b>  | <b>Rs. 98,20,000.00</b>    |
| 2.     | Flat No. 701, 7th Floor, A Wing, Meenaxi Apartment, Golikhdam Krishna Vatika Marg, Opp. Gen. A.K.Vaidya Marg, CTS No. 156A-8 to 16, 136D, 157-1, 2 & 7 S. No. 34 & 35 House No. 2, 1(P), Vill. Dindoshi, Taluka Borivli Goregaon East, Mumbai- 400063, admeasuring 778 sq. ft. in the Name of <b>Mrs. Meena R. Mongra and Mr. Ravindra K. Mongra. (Symbolic Possession)</b>                                                                                                                                                                                                                           | <b>Rs. 1,84,00,000.00</b>  | <b>Rs. 18,40,000.00</b>    |
| 3.     | Industrial Land & Factory Building situated at Gat No. 124, Vill. Kalamkhand, Tal-Wada, Near RMD Kwikform Co. Kinspada Wadamanor Road Dist. Palghar - 421303 admeasuring 17880 sq. mt. in the Name of <b>M/s. Elegant Creations Pvt. Ltd. (Symbolic Possession)</b>                                                                                                                                                                                                                                                                                                                                   | <b>Rs. 6,18,00,000.00</b>  | <b>Rs. 61,80,000.00</b>    |
| 4.     | Industrial Land & Factory Building situated at Gat No. 42 Vill. Kanchad, Tal-Wada Near Bil Energy Systems Ltd., Off. Wada - Manor Road Gorkhe Phata, Dist. Palghar - 421303 admeasuring 10190 sq. mt. in the Name of <b>M/s. Elegant Creations Pvt. Ltd. and Plant &amp; Machineries thereon. (Physical Possession)</b>                                                                                                                                                                                                                                                                               | <b>Rs. 15,05,00,000.00</b> | <b>Rs. 1,50,50,000.00</b>  |
|        | Industrial Land & Factory Building situated at Gat No. 474/1, 474/2, 474/3, 475/1 & 474/475/21, Vill. Biloshi, Tal. Wada Near Blue Star Ltd. Kudus Dist. Off. Wada - Manor Road Gorkhe Phata, Dist. Palghar - 421303 admeasuring 45660 sq. mt. in the Name of <b>M/s. Elegant Forge and Equipment Pvt. Ltd. And Plant &amp; Machineries thereon. (Symbolic Possession)</b>                                                                                                                                                                                                                            | <b>Rs. 14,15,01,000.00</b> | <b>Rs. 14,15,01,000.00</b> |

The Earnest Money Deposit shall be deposited on or before **04.04.2024 upto 5.00 pm**. Details of EMD and other documents to be submitted to service provider on or before **04.04.2024 upto 5.00 pm**. Date up to which documents can be deposited with Bank is **04.04.2024 upto 5.00 pm**.

Date of inspection of properties is **02.04.2024** with prior appointment with Authorized Officer.

For detailed terms and conditions of the sale, please refer the link "E-Auction" provided in Canara Bank's website ([www.canarabank.com](http://www.canarabank.com)) or may contact Mr. Manoj Kumar Gupta, Authorized Officer/ Chief Manager, Canara Bank, Stressed Asset Management Branch, Mumbai. Mob. No. 02226872871 Mob. No. 9

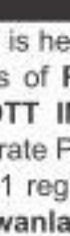
| <div>NOTICE<br/>(TATA MOTORS LTD)</div> <div>Registered Office - Bombay House, 24 Homi Mody Street, Mumbai, Maharashtra, 400001</div> <div>NOTICE is hereby given that the certificate for the undermentioned securities of the Company has/have been lost/misplaced and the holder of the said securities applicant has/have applied to the Company to issue duplicate certificate.</div> <div>Any person who has a claim in respect of the said securities should lodge such claim with the Company at its Registered Office within 15 days from this date, else the Company will proceed to issue duplicate certificate without further intimation.</div> <table><tr><th>Name of Holder</th><th>Kind of Securities and face value</th><th>No. of Securities</th><th>Distinctive Number</th></tr><tr><td>JATAN BHANDARI<br/>SIDHRAJ BHANDARI</td><td>EQUITY &amp;<br/>FACE VALUE 2/-</td><td>2110</td><td>10179216-10181325</td></tr></table> <div>Place: JAIPUR<br/>Date: 19-03-2024</div> <div>JATAN BHANDARI<br/>(Name of holder / Applicant)</div> |                                   |                   |                    |  | Name of Holder | Kind of Securities and face value | No. of Securities | Distinctive Number | JATAN BHANDARI<br>SIDHRAJ BHANDARI | EQUITY &<br>FACE VALUE 2/- | 2110 | 10179216-10181325 |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------|-------------------|--------------------|--|----------------|-----------------------------------|-------------------|--------------------|------------------------------------|----------------------------|------|-------------------|
| Name of Holder                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | Kind of Securities and face value | No. of Securities | Distinctive Number |  |                |                                   |                   |                    |                                    |                            |      |                   |
| JATAN BHANDARI<br>SIDHRAJ BHANDARI                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | EQUITY &<br>FACE VALUE 2/-        | 2110              | 10179216-10181325  |  |                |                                   |                   |                    |                                    |                            |      |                   |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               |                                                                                                                                                                                                                                                                                   |                             |                                           |                                              |                |                                                                      |                                                          |                                                                                      |                       |                                                                                       |                                                                                                                       |                                                      |                |                                                                                                 |                                                                                                                                                                                                                                                                                   |                                       |                |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------|-------------------------------------------|----------------------------------------------|----------------|----------------------------------------------------------------------|----------------------------------------------------------|--------------------------------------------------------------------------------------|-----------------------|---------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------|------------------------------------------------------|----------------|-------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------|----------------|
| <div>FORM A<br/>PUBLIC ANNOUNCEMENT</div> <div>(Regulation 14 of the Insolvency and Bankruptcy Board of India<br/>(Voluntary Liquidation Process) Regulations, 2017)</div> <div>FOR THE ATTENTION OF THE STAKEHOLDERS OF<br/>MACQUARIE FINANCE (INDIA) PRIVATE LIMITED</div> <table><tr><td>1. Name of Corporate Person</td><td>Macquarie Finance (India) Private Limited</td></tr><tr><td>2. Date of Incorporation of Corporate Person</td><td>March 12, 2009</td></tr><tr><td>3. Authority under which Corporate Person is incorporated/registered</td><td>Registrar of Companies, Mumbai under Companies Act, 1956</td></tr><tr><td>4. Corporate identity number / limited liability identity number of Corporate Person</td><td>U65999MH2009PTC190883</td></tr><tr><td>5. Address of the registered Office and Principal office (if any) of Corporate Person</td><td>Regd. Office: Level 9, 2 North Avenue, Maker Maxity, Bandra Kurla Complex, Bandra (East), Mumbai- 400051, Maharashtra</td></tr><tr><td>6. Liquidation commencement date of Corporate Person</td><td>March 18, 2024</td></tr><tr><td>7. Name, address, email address, telephone number and the registration number of the Liquidator</td><td>Name: Kumudini Bhalarao<br/>Address: Ecstasy, 803/804, 9th Floor, City of Joy, J.S.D Road, Mulund (W), Mumbai- 400 080<br/>Email: kumudiniparanjape@mnmjc.in<br/>Telephone No: +91 9819087717<br/>Regn. No: IBB/IIPA-002/IP-N00099/2017-18/10242<br/>AFA Valid up to: January 29, 2025</td></tr><tr><td>8. Last date for submission of claims</td><td>April 17, 2024</td></tr></table> <div>Notice is hereby given that <b>Macquarie Finance (India) Private Limited</b> has commenced voluntary liquidation on <b>March 18, 2024</b></div> <div>The stakeholders of <b>Macquarie Finance (India) Private Limited</b> are hereby called upon to submit a proof of their claims, on or before <b>April 17, 2024</b>, to the liquidator at the address mentioned against item no. 7.</div> <div>The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.</div> <div>Submission of false or misleading proofs of claim shall attract penalties.</div> <div>Sd/-<br/>Kumudini Bhalarao<br/>Liquidator for MACQUARIE FINANCE (INDIA) PRIVATE LIMITED</div> <div>Date: 20.03.2024<br/>Place: Mumbai</div> <div>Regn. No: IBB/IIPA-002/IP-N00099/2017-18/10242   AFA Valid up to: 29/01/2025</div> |                                                                                                                                                                                                                                                                                   | 1. Name of Corporate Person | Macquarie Finance (India) Private Limited | 2. Date of Incorporation of Corporate Person | March 12, 2009 | 3. Authority under which Corporate Person is incorporated/registered | Registrar of Companies, Mumbai under Companies Act, 1956 | 4. Corporate identity number / limited liability identity number of Corporate Person | U65999MH2009PTC190883 | 5. Address of the registered Office and Principal office (if any) of Corporate Person | Regd. Office: Level 9, 2 North Avenue, Maker Maxity, Bandra Kurla Complex, Bandra (East), Mumbai- 400051, Maharashtra | 6. Liquidation commencement date of Corporate Person | March 18, 2024 | 7. Name, address, email address, telephone number and the registration number of the Liquidator | Name: Kumudini Bhalarao<br>Address: Ecstasy, 803/804, 9th Floor, City of Joy, J.S.D Road, Mulund (W), Mumbai- 400 080<br>Email: kumudiniparanjape@mnmjc.in<br>Telephone No: +91 9819087717<br>Regn. No: IBB/IIPA-002/IP-N00099/2017-18/10242<br>AFA Valid up to: January 29, 2025 | 8. Last date for submission of claims | April 17, 2024 |
| 1. Name of Corporate Person                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | Macquarie Finance (India) Private Limited                                                                                                                                                                                                                                         |                             |                                           |                                              |                |                                                                      |                                                          |                                                                                      |                       |                                                                                       |                                                                                                                       |                                                      |                |                                                                                                 |                                                                                                                                                                                                                                                                                   |                                       |                |
| 2. Date of Incorporation of Corporate Person                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | March 12, 2009                                                                                                                                                                                                                                                                    |                             |                                           |                                              |                |                                                                      |                                                          |                                                                                      |                       |                                                                                       |                                                                                                                       |                                                      |                |                                                                                                 |                                                                                                                                                                                                                                                                                   |                                       |                |
| 3. Authority under which Corporate Person is incorporated/registered                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | Registrar of Companies, Mumbai under Companies Act, 1956                                                                                                                                                                                                                          |                             |                                           |                                              |                |                                                                      |                                                          |                                                                                      |                       |                                                                                       |                                                                                                                       |                                                      |                |                                                                                                 |                                                                                                                                                                                                                                                                                   |                                       |                |
| 4. Corporate identity number / limited liability identity number of Corporate Person                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | U65999MH2009PTC190883                                                                                                                                                                                                                                                             |                             |                                           |                                              |                |                                                                      |                                                          |                                                                                      |                       |                                                                                       |                                                                                                                       |                                                      |                |                                                                                                 |                                                                                                                                                                                                                                                                                   |                                       |                |
| 5. Address of the registered Office and Principal office (if any) of Corporate Person                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | Regd. Office: Level 9, 2 North Avenue, Maker Maxity, Bandra Kurla Complex, Bandra (East), Mumbai- 400051, Maharashtra                                                                                                                                                             |                             |                                           |                                              |                |                                                                      |                                                          |                                                                                      |                       |                                                                                       |                                                                                                                       |                                                      |                |                                                                                                 |                                                                                                                                                                                                                                                                                   |                                       |                |
| 6. Liquidation commencement date of Corporate Person                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | March 18, 2024                                                                                                                                                                                                                                                                    |                             |                                           |                                              |                |                                                                      |                                                          |                                                                                      |                       |                                                                                       |                                                                                                                       |                                                      |                |                                                                                                 |                                                                                                                                                                                                                                                                                   |                                       |                |
| 7. Name, address, email address, telephone number and the registration number of the Liquidator                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | Name: Kumudini Bhalarao<br>Address: Ecstasy, 803/804, 9th Floor, City of Joy, J.S.D Road, Mulund (W), Mumbai- 400 080<br>Email: kumudiniparanjape@mnmjc.in<br>Telephone No: +91 9819087717<br>Regn. No: IBB/IIPA-002/IP-N00099/2017-18/10242<br>AFA Valid up to: January 29, 2025 |                             |                                           |                                              |                |                                                                      |                                                          |                                                                                      |                       |                                                                                       |                                                                                                                       |                                                      |                |                                                                                                 |                                                                                                                                                                                                                                                                                   |                                       |                |
| 8. Last date for submission of claims                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | April 17, 2024                                                                                                                                                                                                                                                                    |                             |                                           |                                              |                |                                                                      |                                                          |                                                                                      |                       |                                                                                       |                                                                                                                       |                                                      |                |                                                                                                 |                                                                                                                                                                                                                                                                                   |                                       |                |

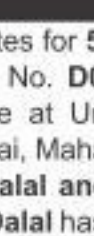
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  |  |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--|
| <div>FORM NO. URC-2</div> <div>Advertisement giving notice about registration under Part I of Chapter XXI of the Act<br/>(Pursuant to section 374(b) of the Companies Act, 2013 and rule 4(1) of the Companies<br/>(Authorised to Register) Rules, 2014)</div> <div>1. Notice is hereby given that in pursuance of sub-section (2) of section 366 of the Companies Act, 2013, an application is proposed to be made after fifteen days hereof but before the expiry of thirty days hereinafter to the Registrar at Central Registration Centre (CRC), Indian Institute of Corporate Affairs (IICA), Plot No. 6, 7, 8 Sector 5, IMT Manesar, District Gurgaon (Haryana), Pin Code-122050 That Gulabdas &amp; Co, a Partnership Firm a business entity may be registered under Part I of Chapter XXI of the Companies Act 2013, as a Private Company Limited by Shares.</div> <div>2. The Principal objects of the proposed Private Limited Company are as follows:-<br/>Exporters, Importers and Dealers of textile piece Goods and/or Commission agents.</div> <div>3. A copy of the draft memorandum and articles of association of the proposed company may be inspected at the office at 3-C, Benefice Business House, Mathurdas Mill Compound, N.M. Joshi Marg, Lower Parel (w), Mumbai - 400013.</div> <div>4. Notice is hereby given that any person objecting to this application may communicate their objection in writing to the Registrar at Central Registration Centre (CRC), Indian Institute of Corporate Affairs (IICA), Plot No. 6, 7, 8, Sector 5, IMT Manesar, District Gurgaon (Haryana), Pincode-122050, within twenty one days from the date of publication of this notice, with a copy to the Partnership Firm at its Registered Office.</div> <div>Dated this 20<sup>th</sup> March, 2024.</div> <div>Name(s) of Applicant<br/>1. Sanjay Vinodchandra Bhagat<br/>2. Prithvi Sanjay Bhagat<br/>3. Shruti Sanjay Bhagat<br/>4. Mr. Pankaj Mansukhlal Shah- Trustee of Sanjay Bhagat Family Trust<br/>5. Mrs. Sanchi P. Bhagat-Trustee of Prithvi Bhagat Family Trust</div> |  |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--|

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           |                                                                                                                                                                                                                                                                                   |                             |                                         |                                              |                  |                                                                      |                                                          |                                                                                      |                       |                                                                                       |                                                                                                                           |                                                      |                |                                                                                                 |                                                                                                                                                                                                                                                                                   |                                       |                |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------|-----------------------------------------|----------------------------------------------|------------------|----------------------------------------------------------------------|----------------------------------------------------------|--------------------------------------------------------------------------------------|-----------------------|---------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------|----------------|-------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------|----------------|
| <div>FORM A<br/>PUBLIC ANNOUNCEMENT</div> <div>(Regulation 14 of the Insolvency and Bankruptcy Board of India<br/>(Voluntary Liquidation Process) Regulations, 2017)</div> <div>FOR THE ATTENTION OF THE STAKEHOLDERS OF<br/>MQG COMMODITIES (INDIA) PRIVATE LIMITED</div> <table><tr><td>1. Name of Corporate Person</td><td>MQG Commodities (India) Private Limited</td></tr><tr><td>2. Date of incorporation of Corporate Person</td><td>January 31, 2012</td></tr><tr><td>3. Authority under which Corporate Person is incorporated/registered</td><td>Registrar of Companies, Mumbai under Companies Act, 1956</td></tr><tr><td>4. Corporate identity number / limited liability identity number of Corporate Person</td><td>U51909MH2012FTC226545</td></tr><tr><td>5. Address of the registered Office and Principal office (if any) of Corporate Person</td><td>Regd. Office: 92, Level 9, 2 North Avenue, Maker Maxity, Bandra Kurla Complex, Bandra (East), Mumbai- 400051, Maharashtra</td></tr><tr><td>6. Liquidation commencement date of Corporate Person</td><td>March 18, 2024</td></tr><tr><td>7. Name, address, email address, telephone number and the registration number of the Liquidator</td><td>Name: Kumudini Bhalarao<br/>Address: Ecstasy, 803/804, 9th Floor, City of Joy, J.S.D Road, Mulund (W), Mumbai- 400 080<br/>Email: kumudiniparanjape@mnmjc.in<br/>Telephone No: +91 9819087717<br/>Regn. No: IBB/IIPA-002/IP-N00099/2017-18/10242<br/>AFA Valid up to: January 29, 2025</td></tr><tr><td>8. Last date for submission of claims</td><td>April 17, 2024</td></tr></table> <div>Notice is hereby given that <b>MQG Commodities (India) Private Limited</b> has commenced voluntary liquidation on <b>March 18, 2024</b></div> <div>The stakeholders of <b>MQG Commodities (India) Private Limited</b> are hereby called upon to submit a proof of their claims, on or before <b>April 17, 2024</b>, to the liquidator at the address mentioned against item no. 7.</div> <div>The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.</div> <div>Submission of false or misleading proofs of claim shall attract penalties.</div> <div>Sd/-<br/>Kumudini Bhalarao<br/>Liquidator for MQG COMMODITIES (INDIA) PRIVATE LIMITED</div> <div>Date: 20.03.2024<br/>Place: Mumbai</div> <div>Regn. No: IBB/IIPA-002/IP-N00099/2017-18/10242   AFA Valid up to: 29/01/2025</div> |                                                                                                                                                                                                                                                                                   | 1. Name of Corporate Person | MQG Commodities (India) Private Limited | 2. Date of incorporation of Corporate Person | January 31, 2012 | 3. Authority under which Corporate Person is incorporated/registered | Registrar of Companies, Mumbai under Companies Act, 1956 | 4. Corporate identity number / limited liability identity number of Corporate Person | U51909MH2012FTC226545 | 5. Address of the registered Office and Principal office (if any) of Corporate Person | Regd. Office: 92, Level 9, 2 North Avenue, Maker Maxity, Bandra Kurla Complex, Bandra (East), Mumbai- 400051, Maharashtra | 6. Liquidation commencement date of Corporate Person | March 18, 2024 | 7. Name, address, email address, telephone number and the registration number of the Liquidator | Name: Kumudini Bhalarao<br>Address: Ecstasy, 803/804, 9th Floor, City of Joy, J.S.D Road, Mulund (W), Mumbai- 400 080<br>Email: kumudiniparanjape@mnmjc.in<br>Telephone No: +91 9819087717<br>Regn. No: IBB/IIPA-002/IP-N00099/2017-18/10242<br>AFA Valid up to: January 29, 2025 | 8. Last date for submission of claims | April 17, 2024 |
| 1. Name of Corporate Person                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | MQG Commodities (India) Private Limited                                                                                                                                                                                                                                           |                             |                                         |                                              |                  |                                                                      |                                                          |                                                                                      |                       |                                                                                       |                                                                                                                           |                                                      |                |                                                                                                 |                                                                                                                                                                                                                                                                                   |                                       |                |
| 2. Date of incorporation of Corporate Person                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | January 31, 2012                                                                                                                                                                                                                                                                  |                             |                                         |                                              |                  |                                                                      |                                                          |                                                                                      |                       |                                                                                       |                                                                                                                           |                                                      |                |                                                                                                 |                                                                                                                                                                                                                                                                                   |                                       |                |
| 3. Authority under which Corporate Person is incorporated/registered                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | Registrar of Companies, Mumbai under Companies Act, 1956                                                                                                                                                                                                                          |                             |                                         |                                              |                  |                                                                      |                                                          |                                                                                      |                       |                                                                                       |                                                                                                                           |                                                      |                |                                                                                                 |                                                                                                                                                                                                                                                                                   |                                       |                |
| 4. Corporate identity number / limited liability identity number of Corporate Person                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | U51909MH2012FTC226545                                                                                                                                                                                                                                                             |                             |                                         |                                              |                  |                                                                      |                                                          |                                                                                      |                       |                                                                                       |                                                                                                                           |                                                      |                |                                                                                                 |                                                                                                                                                                                                                                                                                   |                                       |                |
| 5. Address of the registered Office and Principal office (if any) of Corporate Person                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | Regd. Office: 92, Level 9, 2 North Avenue, Maker Maxity, Bandra Kurla Complex, Bandra (East), Mumbai- 400051, Maharashtra                                                                                                                                                         |                             |                                         |                                              |                  |                                                                      |                                                          |                                                                                      |                       |                                                                                       |                                                                                                                           |                                                      |                |                                                                                                 |                                                                                                                                                                                                                                                                                   |                                       |                |
| 6. Liquidation commencement date of Corporate Person                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | March 18, 2024                                                                                                                                                                                                                                                                    |                             |                                         |                                              |                  |                                                                      |                                                          |                                                                                      |                       |                                                                                       |                                                                                                                           |                                                      |                |                                                                                                 |                                                                                                                                                                                                                                                                                   |                                       |                |
| 7. Name, address, email address, telephone number and the registration number of the Liquidator                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | Name: Kumudini Bhalarao<br>Address: Ecstasy, 803/804, 9th Floor, City of Joy, J.S.D Road, Mulund (W), Mumbai- 400 080<br>Email: kumudiniparanjape@mnmjc.in<br>Telephone No: +91 9819087717<br>Regn. No: IBB/IIPA-002/IP-N00099/2017-18/10242<br>AFA Valid up to: January 29, 2025 |                             |                                         |                                              |                  |                                                                      |                                                          |                                                                                      |                       |                                                                                       |                                                                                                                           |                                                      |                |                                                                                                 |                                                                                                                                                                                                                                                                                   |                                       |                |
| 8. Last date for submission of claims                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | April 17, 2024                                                                                                                                                                                                                                                                    |                             |                                         |                                              |                  |                                                                      |                                                          |                                                                                      |                       |                                                                                       |                                                                                                                           |                                                      |                |                                                                                                 |                                                                                                                                                                                                                                                                                   |                                       |                |

| <div>NOTICE OF LOSS OF SHARES OF<br/>HINDUSTAN UNILEVER LIMITED</div> <div>(Formerly Hindustan Lever Limited)</div> <div>Regd. Off. Hindustan Unilever Limited,<br/>Unilever House, B D Savant Marg, Chakala, Andheri (East)<br/>Mumbai-400099</div> <div>Notice is hereby given that the following share certificates have been reported as lost/misplaced and the Company intends to issue duplicate certificates in lieu thereof, in due course.</div> <div>Any person who has a valid claim on the said shares should lodge such claim with the Company at its Registered Office within 15 days hereof.</div> <table><tr><th>Name of the holder</th><th>Folio No.</th><th>No. of shares (Rs. 1/- f.v)</th><th>Certificate No.(s)</th><th>Distinctive No.(s)</th></tr><tr><td>TAPAN KUMAR SARKAR (Demised)</td><td>HLL2743033</td><td>2000</td><td>5159760</td><td>883332961<br/>TO<br/>883334960</td></tr></table> <div>Place : Mumbai<br/>Date : 19.03.2024</div> |            |                             |                    |                              | Name of the holder | Folio No. | No. of shares (Rs. 1/- f.v) | Certificate No.(s) | Distinctive No.(s) | TAPAN KUMAR SARKAR (Demised) | HLL2743033 | 2000 | 5159760 | 883332961<br>TO<br>883334960 |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------|-----------------------------|--------------------|------------------------------|--------------------|-----------|-----------------------------|--------------------|--------------------|------------------------------|------------|------|---------|------------------------------|
| Name of the holder                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | Folio No.  | No. of shares (Rs. 1/- f.v) | Certificate No.(s) | Distinctive No.(s)           |                    |           |                             |                    |                    |                              |            |      |         |                              |
| TAPAN KUMAR SARKAR (Demised)                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | HLL2743033 | 2000                        | 5159760            | 883332961<br>TO<br>883334960 |                    |           |                             |                    |                    |                              |            |      |         |                              |



**भारतीय कंटेनर निगम लिमिटेड**  
**CONTAINER CORPORATION OF INDIA LTD.**  
(प्राप्त करारों पर भरोसा करें) (AN INDIAN UNDERTAKING OF GOVT OF INDIA)  
**CONCOR Bhavnagar, C-3, Vardar Road, Opp. Jyoti Hospital, New Delhi-110029, P.O. 110029, 40117864**



**EXPRESSION OF INTEREST (EOI)**

Expression of Interest (EOI) for exploring possibility of setting up/operation of State-of-the-Art Warehouses at various CONCOR terminals.

|                                             |                                |
|---------------------------------------------|--------------------------------|
| Expression of Interest (EOI) No.            | PCCORP—DL-MISI(MISC)/5/2024-CO |
| Date of Publishing                          | 20-03-2024, 15:00 Hrs          |
| Last Date & Time of Submission through Mail | Up to 10-04-2024               |

For eligibility criteria and other details please log on to [www.concorindia.co.in](http://www.concorindia.co.in) or [eprocure.gov.in](http://eprocure.gov.in). Bidders are requested to visit the websites regularly. For complete details log on to [www.concorindia.co.in](http://www.concorindia.co.in).

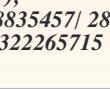
**Executive Director (SP, DL & Customs)**

**PUBLIC NOTICE**

Notice is hereby given that the following Share Certificates for **50 Equity Shares of Rs.10/-** (Rupees Ten only) each with Folio No. **D01844** of **ABBOTT INDIA LIMITED**, having its registered office at Unit No.3, Corporate Park, Sion - Trombay Road, Chembur, Mumbai, Maharashtra, 400071 registered in the name of **Urmil Jawsantlal Dalal** and **Vilesh Bhagwanlal Dalal** have been lost. **Vilesh Bhagwanlal Dalal** has applied to the company for issue duplicate certificate. Any person who has any claim in respect of the said shares certificate should lodge such claim with the company within 15 days of the publication of this notice.

| Folio No. | Certificate No. | Distinctive No. (From) | Distinctive No. (To) | No. of Shares |
|-----------|-----------------|------------------------|----------------------|---------------|
| D01844    | 8266            | 825600                 | 825649               | 50            |

**Place:** Mumbai Sd/-  
**Date:** 20<sup>th</sup> March 2024 **VILESH BHAGWANLAL DALAL**



**U GRO CAPITAL LIMITED**

4th Floor, Tower 3, Equinox Business Park, LBS Road, Kuria, Mumbai 400070

**DEMAND NOTICE**

**Under The Provisions of The Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 ("The Act") and The Security Interest (Enforcement) Rules, 2002 ("The Rules")**

The undersigned being the authorised officer of **UGRO Capital Limited** under the Act and in exercise of the powers conferred under Section 13(2) of the Act, read with the Rule 3, issued Demand Notice(s) under Section 13(2) of the Act, calling upon the following borrower(s) to repay the amount mentioned in the respective notice(s) within 60 days from the date of receipt of the said notice. The undersigned reasonably believes that the borrower(s) are avoiding the service of the demand notice(s), therefore the service of the demand notice is being effected by affixation and publication as per the Rules. The contents of the demand notice(s) are extracted herein below:

| Name of the Borrower(s) & LAN                                                                                                                                                                                 | Demand Notice Date & Amount                                             |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------|
| 1. Shree Krishna Medical Store 2. Ashish Ramesh Halpatrao<br>3. Ashwini Dilip Chikhale 4. Ramesh Mahadeo Halpatrao<br>5. Shree Krishna Chemist and Druggist<br>LAN: HCFHMH0SECO0001024900 & UGPUNSS0000018250 | Demand Notice Date: 07-03-2024 Amount: Rs. 61,01,986/- as on 06-03-2024 |

*Description of Secured Asset(s)*

**PROPERTY 1:** Ghar no. 4 (old house No. 192), admeasuring an area of 3450 Sq. Ft, situated at Baba Saheb Ambedkar Vastighruh, Village Sasane, Taluka Murbad District Thane-421401 (Said Property). Boundaries : -On or towards the North: House of Balkrishna Hindurao and His land about 3 Gunthas On or towards the South: House of Amjed Mainuddin Shekh On or towards the East: House of Bhau Thakare On or towards the West: Open Land.

**PROPERTY 2:** Ghar no. 5 (old house No. 192), admeasuring an area of 1263 Sq. Ft, situated at Baba Saheb Ambedkar Vastighruh, Village Sasane, Taluka Murbad District Thane-421401 (Said Property). Boundaries : -On or towards the North: House of Balkrishna Hindurao and His land about 3 Gunthas On or towards the South: House of Amjed Mainuddin Shekh On or towards the East: House of Bhau Thakare On or towards the West: Open Land.

The borrower(s) are hereby advised to comply with the demand notice(s) and pay the demand amount mentioned therein and hereinabove within 60 days from the date of this publication together with applicable interest, late payment penalty, bounce charges, cost and expenses etc. till the date of realization of the payment. The borrower(s) may note that U GRO Capital Limited is a Secured Creditor and the loan facility availed by the borrower(s) is a secured debt against the immovable property(ies) being the secured asset(s) mortgaged by the borrower(s) with U GRO Capital Limited. In the event, the borrower(s) are failed to discharge their liabilities in full under the stipulated time, U GRO Capital Limited shall be entitled to exercise all the rights under Section 13(4) of the Act to take possession of the Secured Asset(s) including but not limited to transfer the same by way of sale or by invoking any other remedy available under the Act and the Rules thereunder in order to realize the debts in the loan account of the borrower(s). U GRO Capital Limited is also empowered to **ATTACH AND/OR SEAL** the Secured Asset(s) before enforcing the right to sale or transfer. Subsequent to the sale of the Secured Asset(s), U GRO Capital Limited also has a right to initiate separate legal proceedings to recover the balance dues, in case the value of the Secured Asset(s) is insufficient to cover the dues payable by the borrower(s) to U GRO Capital Limited. This remedy is in addition and independent of all other remedies available to U GRO Capital Limited under any other law. The attention of the borrower(s) is invited to Section 13(8) of the Act in respect of time available, to redeem the Secured Asset(s) and further to Section 13(13) of the Act, whereby the borrower(s) are restrained/prohibited from disposing or dealing with the Secured Asset(s) or transferring the same by way of sale, lease or otherwise (other than in ordinary course of business) any of the Secured Asset(s) without prior written consent from U GRO Capital Limited and non-compliance of the above is an offence punishable under Section 29 of the Act. The copy of the demand notice(s) is available with the undersigned and the borrower(s) may, if they so desire, collect the same from the undersigned.

**Place:** Thane, Maharashtra Sd/- Ramul Gajtha, Authorised Officer  
**Date:** 20.03.2024 For U GRO Capital Limited(authorised.officer@ugrocapital.com)

**CLASSIFIED CENTRES IN MUMBAI**

**NAC**  
 Bandra (W),  
 Mobile : 9664132358

**Reckon**  
 Bandra (W),  
 Mobile : 9867445557

**Space Age Advertising, Bandra (E)**  
 Phone : 26552207  
 Mobile : 9869666222 / 9869998877

**Kirti Agencies,**  
 Phone : 26047542  
**Hindustan Advertising**  
 Vile Parle (W),  
 Phone : 26146229

**Promserve**  
 Vile Parle (W),  
 Mobile : 9167778766

**Venture**  
 Andheri (E)  
 Phone : 61226000

**Anuja Media**  
 Andheri (W),  
 Mobile : 9152895703

**Bombay Publicity**  
 Andheri (W)  
 Mobile : 9870703542

**Carl Advertising,**  
 Andheri (W),  
 Phone : 6696 3441 / 42.

**Gauri Press Communication,**  
 Andheri (E),  
 Mobile: 9820069561 / 9820069568

**Keyon Publicity**  
 Andheri (E)  
 Phone : 28530777  
 Mobile : 9920992933

**Lokhandwala Advertising,**  
 Andheri (W),  
 Phone : 26364274 / 26316960.

**Multimedia Informatics**  
 Andheri (W),  
 8286013339

**Prime Publicity Services,**  
 Andheri (W),  
 Phone : 26839686 / 26830304.

**Zoyz Creations**  
 Andheri (W),  
 Phone: 022-26288794  
 Mobile: 9820364551 / 9820199918

**P. V. Advertisers,**  
 Jogheshwari (W)  
 Phone: 26768888  
 Mobile: 98201213000

**Neha Agency,**  
 Goregaon (E),  
 Phone: 29275033.  
 Mobile: 9819095663.

**CSP**  
 Goregaon (E)  
 Mobile : 8652400931

**Shark Enterprises,**  
 Goregaon (E),  
 Phone: 022-26663587

**Adresult Services,**  
 Goregaon (W),  
 Phone : 28762157 / 28726291.

**Samartha Advertiser Pvt. Ltd.,**  
 Goregaon (E),  
 Phone: 26852204  
 Mobile: 9594969627

**Target Media,**  
 Goregaon (E),  
 Mobile: 8692959648 / 9702307711

**AD Support Advertising,**  
 Malad (W),  
 Mobile: 9869463650

**Biplot Visual Ads.,**  
 Malad (W),  
 Phone: 28835457 / 28805487  
 Mobile: 932265715

Form No. INC-26  
 (Pursuant to rule 30 the Companies  
 (Incorporation) Rules, 2014)

**BEFORE THE CENTRAL GOVERNMENT,  
 REGIONAL DIRECTOR, WESTERN  
 REGION, MUMBAI**

IN THE MATTER OF SUB-SECTION (4) OF  
 SECTION 13 OF THE COMPANIES ACT, 2013  
 AND CLAUSE (A) OF SUB-RULE (5) OF RULE 30  
 OF THE COMPANIES (

